

PRL. CIVIL JUDGE AND JMFC,HOSAKOTE

**In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 26-04-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>Verify draft</u>			
1) Crl.Misc.	90/2021		B Lakhmi kanthappa
<u>SUMMONS</u>			
2) C.C.	770/2009		app
<u>NOTICE</u>			
3) C.C.	661/2009		
<u>HEARING</u>			
4) C.C.	685/2011		Assistant Public Prosecutor
5) C.C.	1257/2011		
6) C.C.	1390/2014		APP
7) C.C.	222/2017		APP
8) C.C.	581/2017		APP
9) C.C.	1236/2017		APP
10) Crl.Misc.	203/2018		Sri lakshmi S
11) C.C.	252/2021		APP
<u>EVIDENCE..</u>			
12) C.C.	590/2009		
13) C.C.	911/2010		app
14) C.C.	362/2013		APP C R Krishna Murthy
15) C.C.	1161/2013		APP
16) C.C.	503/2015		APP
17) C.C.	1072/2016		APP
18) C.C.	728/2017		APP
19) C.C.	1083/2017		APP
20) C.C.	230/2018		APP
21) C.C.	841/2019		APP
22) Crl.Misc.	183/2020		M K Ramesh Gowda
<u>ARGUMENTS</u>			
23) C.C.	40/2007		app
24) C.C.	367/2009		APP C.N Narayan
<u>FRAMING OF CHARGE OR PLEA</u>			
25) C.C.	2726/2020	PLEA	APP

26) C.C.	2733/2020 PLEA	APP
27) C.C.	164/2021 PLEA	APP
28) C.C.	166/2021 PLEA	APP
<u>await report</u>		
29) Crl.Misc.	17/2007	APP
30) Crl.Misc.	51/2008	Assistant Public Prosecutor
<u>Call on</u>		
31) C.C.	275/2016	
32) P.C.R.	48/2020	K Devaraja
33) P.C.R.	94/2021	Y V Radhakrishna
34) P.C.R.	95/2021	Y V Radhakrishna
35) P.C.R.	96/2021	Y V Radhakrishna
<u>proclamation to accused</u>		
36) C.C.	642/2009	Assistant public prosecutor
<u>Hearing Before Charge</u>		
37) C.C.	312/2019	APP
38) C.C.	321/2019	APP
39) C.C.	2078/2019	APP
<u>Summons to accused</u>		
40) C.C.	294/2017	APP
41) C.C.	578/2017	APP
42) C.C.	2171/2019	APP
43) C.C.	97/2020	PP
44) C.C.	1033/2020	APP
45) C.C.	1304/2020	APP
46) C.C.	1305/2020	APP
47) C.C.	2728/2020	APP
48) C.C.	3886/2020	APP
49) C.C.	11/2021	APP
50) C.C.	12/2021	APP
51) C.C.	17/2021	APP
52) C.C.	18/2021	APP
53) C.C.	19/2021	APP
<u>sworn statement</u>		
54) P.C.R.	39/2019	Sathish Kumar
<u>Issue NBW to accused</u>		
55) C.C.	582/2010	app
56) C.C.	754/2010	
57) C.C.	1389/2014	APP
58) C.C.	762/2015	APP
59) C.C.	279/2017	APP
60) C.C.	1444/2017	APP

61) C.C.	1655/2017	APP
62) C.C.	1766/2017	APP
63) C.C.	1815/2017	APP
64) C.C.	832/2018	N Ravi Shankar
65) C.C.	1009/2018	APP
66) C.C.	178/2019	Lakshmana murthy N

Issue summons through RPAD

67) C.C.	936/2020	Basavaraj G
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Notice to Respondent

68) Crl.Misc.	108/2021	Basavaraj G
69) Crl.Misc.	109/2021	Basavaraj G

payment balance

70) Crl.Misc.	214/2015	D L Somesh
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<u>SUMMONS</u>		
1	C.C.	346/2014
2	C.C.	679/2019
3	P.C.R.	21/2020
4	CrI.Misc.	101/2021
<u>HEARING</u>		
5	C.C.	14/2018
6	C.C.	1374/2019
7	CrI.Misc.	136/2013
8	P.C.R.	69/2020
9	P.C.R.	82/2020
<u>EVIDENCE..</u>		
10	C.C.	397/2010
11	C.C.	1494/2011
12	C.C.	1513/2012
13	C.C.	355/2013
14	C.C.	445/2013
15	C.C.	536/2013
16	C.C.	537/2013
17	C.C.	20/2014
18	C.C.	980/2014
19	C.C.	210/2015
20	C.C.	354/2015
21	C.C.	544/2015
<u>ARGUMENTS</u>		
22	CrI.Misc.	119/2019
<u>APPEARANCE OF ACCUSED</u>		
23	C.C.	67/2021
<u>FRAMING OF CHARGE OR PLEA</u>		
24	C.C.	1705/2014
25	C.C.	1062/2015
26	C.C.	1119/2015
27	C.C.	1475/2016
28	C.C.	1619/2016
29	C.C.	1393/2017
30	C.C.	1470/2017
31	C.C.	1480/2017

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32	C.C.	1521/2017
33	C.C.	39/2018
34	C.C.	508/2018
35	C.C.	538/2018
36	C.C.	682/2018
37	C.C.	743/2018
38	C.C.	1528/2018
39	C.C.	787/2019
40	C.C.	788/2019
41	C.C.	789/2019
42	C.C.	1375/2019
43	C.C.	1494/2019
<u>DEFENCE EVIDENCE</u>		
44	C.C.	1112/2017
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
45	C.C.	123/2018
<u>Await Notice</u>		
46	CrI.Misc.	161/2020
<u>await report</u>		
47	P.C.R.	47/2016
<u>Call on</u>		
48	C.C.	171/2008
49	C.C.	356/2009
50	C.C.	295/2010
51	C.C.	806/2013
52	C.C.	832/2014
53	C.C.	209/2015
54	C.C.	871/2015
55	C.C.	852/2017
56	C.C.	1367/2017
57	C.C.	987/2018
58	C.C.	4816/2020
59	CrI.Misc.	51/2021
60	C.C.	226/2021
<u>proclamation to cw</u>		
61	C.C.	574/2007
<u>Summons to accused</u>		

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62	C.C.	1111/2016
63	C.C.	1500/2017
<u>split up CC</u>		
64	C.C.	697/2019
<u>Summons to accused</u>		
65	C.C.	803/2019
66	C.C.	1138/2019
67	C.C.	1825/2019
68	C.C.	2424/2019
69	C.C.	2795/2020
70	P.C.R.	173/2020
71	C.C.	4423/2020
72	C.C.	4430/2020
73	C.C.	4431/2020
74	C.C.	4432/2020
75	C.C.	4805/2020
76	C.C.	4806/2020
77	C.C.	4819/2020
78	C.C.	160/2021
79	C.C.	3155/2021
<u>sworn statement</u>		
80	P.C.R.	200/2018
81	P.C.R.	273/2019
82	P.C.R.	1/2020
83	P.C.R.	5/2020
84	P.C.R.	92/2020
85	P.C.R.	106/2020
86	P.C.R.	118/2020
87	P.C.R.	146/2020
88	P.C.R.	112/2021
<u>Re issue NBW against Accused</u>		
89	C.C.	173/2012
<u>Attachment warrant</u>		
90	C.C.	431/2006
<u>await orders</u>		
91	C.C.	931/2011
<u>Cross of pw</u>		

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92	C.C.	1355/2013
93	C.C.	84/2014
94	C.C.	47/2015
95	C.C.	262/2015
96	C.C.	1068/2015
97	C.C.	100/2016
98	CrI.Misc.	143/2016
99	C.C.	709/2016
100	C.C.	1320/2016
101	C.C.	274/2017
102	C.C.	724/2017
103	C.C.	1234/2017
104	C.C.	1528/2017
105	C.C.	1581/2017
106	C.C.	1583/2017
107	C.C.	192/2018
108	C.C.	806/2018
109	C.C.	989/2018
<u>FINE LAVY WARRANT</u>		
110	CrI.Misc.	33/2007
111	CrI.Misc.	241/2018
112	CrI.Misc.	281/2018
<u>Issue NBW to accused</u>		
113	C.C.	1202/2011
114	C.C.	416/2012
115	C.C.	1054/2012
116	C.C.	457/2013
117	C.C.	782/2013
118	C.C.	1242/2013
119	C.C.	1245/2013
120	C.C.	1356/2013
121	C.C.	251/2014
122	C.C.	11/2015
123	C.C.	270/2015
124	C.C.	353/2015
125	C.C.	384/2015
126	C.C.	867/2015

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127	C.C.	237/2016
128	C.C.	369/2016
129	C.C.	1047/2016
130	C.C.	1145/2016
131	C.C.	1239/2016
132	C.C.	1439/2016
133	C.C.	1855/2016
134	C.C.	1857/2016
135	C.C.	1954/2016
136	C.C.	1695/2017
137	C.C.	242/2018
138	C.C.	756/2018
139	C.C.	804/2019
140	C.C.	982/2019
141	C.C.	1891/2019
142	C.C.	2752/2019
<u>Issue summons through RPAD</u>		
143	C.C.	2584/2019
144	C.C.	938/2020
145	C.C.	4910/2020
146	C.C.	100/2021
147	C.C.	973/2021
148	C.C.	974/2021
<u>Notice to Respondent</u>		
149	CrI.Misc.	499/2013
150	CrI.Misc.	93/2019
151	CrI.Misc.	49/2020
152	CrI.Misc.	65/2020
153	C.C.	677/2020
154	CrI.Misc.	153/2020
155	CrI.Misc.	273/2020
156	CrI.Misc.	282/2020
157	CrI.Misc.	25/2021
158	CrI.Misc.	86/2021
159	CrI.Misc.	100/2021
<u>OBJECTIONS</u>		
160	C.C.	1990/2016

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161	Crl.Misc.	161/2019
<u>Paper publication</u>		
162	Crl.Misc.	135/2019
163	Crl.Misc.	252/2020
<u>Petitioner evidence</u>		
164	Crl.Misc.	228/2017
165	Crl.Misc.	41/2020
<u>Summons to cws</u>		
166	C.C.	816/2013
167	C.C.	1066/2015
168	C.C.	464/2018
<u>To furnish draft</u>		
169	Crl.Misc.	54/2019